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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 22/NCLT/AHM/2017 With Gujarat High Court CA no. 530 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

Name of the Company:

Madhav Infra Projects Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
NAVIN	PAHWA	Arsv.	PETITIONER	Washa.

2.

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Additional affidavit filed.

For further hearing regarding creditors.

List the matter for hearing on 30.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of March, 2017.